

Question and Debates Section
Parliamentary Library Building
Bansal House
Lok Sabha
AC. 25373
Date 08.12.2014

LOK SABHA DEBATES
(Part I—Questions and Answers)

1725

1726

LOK SABHA

Tuesday, 21st December, 1954

*The Lok Sabha met at eleven of the
Clock.*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

FOREIGNERS ORDER, 1948

*1424. **Sardar Hukam Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether any foreign nationals were granted exemptions from taking out residential permits under the Foreigners Order 1948, so far during 1954; and

(b) if so, the number of such cases and the names of the countries to which these nationals belong?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). No exemptions as such have been granted. But foreign diplomatic and Consular officers and their wives and children, who hold diplomatic passports and whose stay in India is on 'Govt. duty', are, in accordance with international practice, not required to obtain residential permits. The requirement of residential permits is also dispensed with in the case of very high foreign dignitaries, specially invited to India. Since such persons are exempt from all regulations, it is not possible to furnish any statistics about them.

Sardar Hukam Singh: May I know whether there are any set rules defining the dignitaries or personalities that

are given exemptions in such cases, or, is it left purely to the discretion of the authority presiding in each case?

Shri Datar: In the first place, there are certain international conventions, and in the second place, we have issued certain executive instructions to the various State Governments in this respect to deal with all the aspects that the hon. Member has in view.

Sardar Hukam Singh: May I know whether in the case of Pakistanis desiring to return to India who expressed a desire to stay indefinitely, they were given long-term visas which were subsequently converted into residential permits?

Shri Datar: I may point out to the hon. Member that there is another question directly dealing with this very point.

हीरे की खानें (रूसी विशेषज्ञों का दौरा)

*१४२५. श्री एम० एल० द्विवेदी : क्या प्राकृतिक संसाधन तथा वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रूसी विशेषज्ञ विन्ध्य प्रदेश के सिंशस और पन्ना नामक स्थानों की हीरे की खानों को देखने के लिये गये थे;

(ख) यदि हां तो इन खानों के प्राधुनिक प्रणाली पर संगठन के लिये उन्होंने सरकार को क्या सलाह दी है;

(ग) सरकार उस पर क्या कार्यवाही करने का विचार करती है ?